

IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'B' : NEW DELHI

BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT AND  
SHRI MANISH AGARWAL, ACCOUNTANT MEMBER

ITA Nos.3076/Del/2023 & 3077/Del/2023  
Assessment Years : 2013-14 & 2015-16

M/s GD Goenka Tourism Corp Vs. Assistant Commissioner of  
Ltd., Income Tax,  
N-86, Connaught Place, Central Circle-15,  
New Delhi – 110 001. Delhi.  
PAN : AAACG3083E.  
(Appellant) (Respondent)

ITA No.3078/Del/2023  
Assessment Year : 2015-16

M/s G.D. Goenka University, Vs. Assistant Commissioner of  
(earlier known as Genuine Income Tax,  
Promoters Pvt.Ltd.), Central Circle-15,  
N-86, Connaught Place, Delhi.  
New Delhi – 110 001.  
PAN : AABCG6248G.  
(Appellant) (Respondent)

ITA No.3232/Del/2023  
Assessment Year : 2020-21

M/s G.R. Goenka Education Vs. Assistant Commissioner of  
Society (Redg), Income Tax,  
Sector-B, Pocket-8 & 9, Central Circle-15,  
Vasant Kunj, Delhi.  
New Delhi – 110 070.  
PAN : AAATG0617M.  
(Appellant) (Respondent)

Appellants by : Shri Pranav Yadav, Advocate.  
Respondent by : Shri Rajesh Kumar Dhanesta,  
Senior DR.

Date of hearing : 25.03.2025  
Date of pronouncement : 25.03.2025

**ORDER****PER BENCH**

These appeals by the assessee are directed against the orders of learned Commissioner of Income-tax (Appeals)-26, New Delhi dated 1<sup>st</sup> September, 2023 and 14<sup>th</sup> September, 2023 for the assessment year 2013-14, 2015-16 and 2020-21.

2. When these appeals were called for hearing, learned Counsel for the assessee filed petition stating that assesseees are no longer interested in pursuing these appeals before the Tribunal. It was, therefore, requested to withdraw these appeals. Learned Senior DR has no objection.

3. In view of the above, we allow the assesseees to withdraw these appeals and dismiss the same.

4. In the result, the appeals of the assesseees are dismissed as withdrawn.

Decision pronounced in the open Court on conclusion of hearing on 25<sup>th</sup> March, 2025.

Sd/-  
(MANISH AGARWAL)  
ACCOUNTANT MEMBER

Sd/-  
(MAHAVIR SINGH)  
VICE PRESIDENT

VK.

**Copy forwarded to: -**

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT

Assistant Registrar